MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **11/AM13**
SCHEDULED TO BE HELD ON 13.06.2012
(HELD ON 20.06.2012)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No**. 11/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 13.06.2012 (held on 20.06.2012)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
2) Shri Nand Lal, Development Officer, DIPP
3) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**.**

MANUAL CASES

Case No. A-60	**RAYCHEM RPG PVT. LTD.**		Status: **Deferred**
NC No.: 11AM13 **Dated: 20.06.2012**	HQ F. No. 01/87/162/00262/AM09/DES-VII	SEZ F. No. SEEPZ:EOU:12:2006-07:Vol.III	

Request: Enhancement in the quantity of Import Items given by Norms Committee in its Meeting No. 52/AM10

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held on 24.03.2010

Decision: A D/L No. 46011/18/2008-PC.II dated 30.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 18.05.2012 giving 15 days time for submission of information. Reply awaited from firm.

Deferred for three weeks.

Case No. A-61	**ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD.**	HQ F. No. 01/87/050/00275/AM12/DES-VII	Status: **Deferred**
NC No.: 11AM13 Dated: 20.06.2012	Adv. Lic. No. 0310664163 dated 09.11.2011	RLA F. No. 03/95/040/00629/AM12	

Request: **Amendment in the description of Import Item No. 15.**

Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 29.05.2012. Comments of DIPP are awaited.

Deferred for two weeks.

Case No. A-62	**NC No.: 11AM13 Dated: 20.05.2012**	Status: **Approved**
SOLVAY SPECIALITIES INDIA PVT. LTD.		
Hqrs. File No.	**RLA File No.**	**Licence No. & Date**
01/87/50/95/AM11/DES-VII	03/95/40/78/AM11	0310576558 dated 31.05.2010
01/87/50/417/AM11/DES-VII	03/95/40/699/AM11	0310606753 dated 16.12.2010
01/87/50/418/AM11/DES-VII	03/95/40/722/AM11	0310607344 dated 22.12.2010
01/87/50/6/AM12/DES-VII	03/95/40/1040/AM11	0310625324 dated 06.04.2011

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01/87/50/7/AM12/DES-VII	03/95/40/1041/AM11	0310625334 dated 06.04.2011
01/87/50/33/AM12/DES-VII	03/95/40/1039/AM11	0310629087 dated 02.05.2011

Request: Modification in the description of Import Item No. 1, 2 and 3 in above six advance authorizations.

Decision: The Committee considered the request of firm in light of written comments of D/o C&PC furnished vide OM No. 46011/13/2007-PC.II dated 28.05.2012 and decided to amend the description of Import Item Nos. 1, 2 and 3. Accordingly, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Ether Ether Ketone (PEEK)	1 kg	1. 4,4 Difluoro Benzophenone	0.793 kg
		2. Hydroquinone (Premium / Photographic Grade)	0.392 kg
		3. Soda Solvey / Sodium Carbonate Light	0.416 kg
		4. Potassium Carbonate	0.003 kg
		5. Diphenyl Sulfone	0.164 kg
		6. Lithium Chloride (99% Anhydrous)	0.021 kg

Case No. A-63	**ELKAY CHEMICALS PVT. LTD.**	HQ F. No. 01/87/050/00187/AM12/DES-VII	Status: **Approved**
NC No.: 11AM13 Dated: 20.06.2012	Adv. Lic. No. 3110049143 dated 11.07.2011	RLA F. No. 31/24/040/00216/AM11	

Request: Fixation of adhoc norms for the export product "Silicone Emulsion".

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/87/2011-PC.II dated 22.05.2012, following adhoc norms are **approved**:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone in Primary Forms – Silicone Emulsion (solid content 62.5+/-1.5%)	1 kg	Silicones in Primary Form (Other) – Hydroxyl Silicone Oil, Dimethyl Cyclosiloxane (DMC), Poly Dimethyl Siloxane (PDMS), Cyclic 2427 from Gum, Cyclic 2427 from Vinyl, Residual Polymer Intersilox, Dimethyl Cyclic Polymer Gel Siloxane 45 CT	0.624 kg

Case No. A-64	**NC No.: 11AM13 Dated: 20.06.2012**	Status: **Approved**
SOLVAY SPECIALITIES INDIA PVT. LTD.		
Hqrs. File No.	**RLA File No.**	**Licence No. & Date**
01/87/162/282/AM12/DES-VII	03/95/40/58/AM12	0310637601 dated 21.06.2011
01/87/162/283/AM12/DES-VII	03/95/40/56/AM12	0310637554 dated 21.06.2011
01/87/162/285/AM12/DES-VII	03/95/40/57/AM12	0310638215 dated 23.06.2011

Request: **Fixation of adhoc norms for the export product "Poly Ether Ether Ketone".**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/13/2007-PC.II dated 28.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Ether Ether Ketone (PEEK)	1 kg	1. 4,4 Difluoro Benzophenone	0.793 kg
		2. Hydroquinone (Premium / Photographic Grade)	0.392 kg
		3. Soda Solvey / Sodium Carbonate Light	0.416 kg
		4. Potassium Carbonate	0.003 kg
		5. Diphenyl Sulfone	0.164 kg

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		6. Lithium Chloride (99% Anhydrous)	0.021 kg

Case No. A-65	**SOLVAY SPECIALITIES INDIA PVT. LTD.**	HQ F. No. 01/87/162/00318/AM12/DES-VII	Status: **Approved**
NC No.: 11AM13 Dated: 20.06.2012	Adv. Lic. No. 0310668223 dated 30.11.2011	RLA F. No. 03/95/40/600/AM12	

Request: **Fixation of adhoc norms for the export product "Poly Ether Sulfone (PESU)".**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/13/2007-PC.II dated 27.02.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PESU (Polyether Sulfone)	1 kg	Sulfolane (Anhydrous/Aqueous)	0.125 kg

Case No. A-66	**CHIRAG PACK (INDIA) PVT. LTD.**	HQ F. No. 01/87/050/00201/AM12/DES-VII	Status: **Deferred**
NC No.: 11AM13 Dated: 20.06.2012	Adv. Lic. No. 0310642777 dated 18.07.2011	RLA F. No. 03/94/040/00333/AM12	

Request: **Amendment in the description and enhancement in the quantity of Import Item No. 5.**

Decision: A D/L No. 46011/96/2011-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.

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Deferred for three weeks.

ONLINE CASES

1	**Case No.:23/15/87-ALC1/2011**	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00124/AM12/	RLA File :05/24/040/00118/AM12/	Lic.No/Date:0510295759 05.07.2011	Defer Date:11.07.2012
	Decision: A D/L No. 46011/82/2011-PC.II dated 30.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

2	**Case No.:1/22/84-ALC3/2011**	Party Name:SACOS INDIGO PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/84/050/00162/AM12/	RLA File :11/24/040/00075/AM11/	Lic.No/Date:1110025235 15.07.2011	Defer Date:04.07.2012
	Decision: A D/L No. 46011/92/2011-PC.II dated 23.04.2012 was issued to firm by D/o C&PC. In response to above D/L, the firm submitted its reply, a copy of which was forwarded to D/o C&PC on 14.03.2012. D/o C&PC after examining the reply of firm issued another D/L No. 46011/92/2011-PC.II dated 23.04.2012 to firm. This was followed by Final Reminder from DGFT on 07.05.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.:3/24/87-ALC1/2011	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
	HQ File :01/87/050/00194/AM12/	RLA File :05/24/040/00171/AM12/	Lic.No/Date:0510299303 11.08.2011	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39209942	**63/0-** POLY TETRA FLUORO ETHYLENE(PTFE) PRODUCTS:-(PTFE SHEETS,SKIVED SHEETS,RODS,BUSHES,MACHINE PARTS & COMPONENTS,PIPE LINE)	9047.620	K.G	9685305.80	220622.00 US Dollars
				Total	9,685,305.80	220,622.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39046100	POLY TETRA FLUORO ETHYLENE(PTFE) POWDER/RESIN TC-PTFE DF101 & DF102	9500.000	K.G	8280675.00	185250.00 US Dollars	Value & Qty
				Total	8,280,675.00	185,250.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/88/2011-PC.II dated 22.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Tetra Fluoro Ethylene (PTFE) Products i.e. PTFE Sheets/Skived Sheets/Rods/Bushes/ Machine Parts & Components/Pipe Line	1 kg	Relevant PTFE Powder Resin	1.05 kg/kg content in the export product

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4	**Case No.:1/31/87-ALC1/2011**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00236/AM12/	RLA File :03/94/040/00447/AM12/	Lic.No/Date:0310653243 13.09.2011	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.06.2012. Comments of D/o C&PC are awaited.			

5	**Case No.:6/30/87-ALC1/2011**	Party Name:BILCARE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00232/AM12/	RLA File :31/83/040/00131/AM12/	Lic.No/Date:3110050878 07.10.2011	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.05.2012. Comments of D/o C&PC are awaited.			

	Case No.:12/38/84-ALC3/2011	Party Name:KARUR K.C.P.PACKAGINGS LIMTED,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
	HQ File :01/84/050/00296/AM12/	RLA File :32/24/040/00037/AM12/	Lic.No/Date:3210050719 09.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*54072010*	***63/0-*** *54- FIBC WOVEN FABRICS / CUT PIECES MADE OF POLYPROPYLENE consisting of 184000 kgs of polypropylene granules and 3826 kgs of UV White MB, VE 80014*	*187826.000*	*K.G*	*20473065.00*	*415696.74 US Dollars*

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						Total	*20,473,065.00*	*415,696.74*

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Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39021000*	*POLYPROPYLENE GRANULES*	*200000.000*	*K.G*	*16800000.00*	*335664.34 US Dollars*	*Value & Qty*
2	*32064990*	*UV White MB VE80014*	*4159.000*	*K.G*	*936711.00*	*18715.50 US Dollars*	*Value & Qty*
				Total	*17,736,711.00*	*354,379.84*	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/91/2010-PC.II dated 28.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
FIBC Woven Fabrics/Cut pieces made of Polypropylene with UV Stabilization	1 kg	1. Polypropylene Granules	1.06 kg
		2. UV White Master Batch	0.02 kg

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Case No.:14/47/87-ALC1/2011	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
HQ File :01/87/050/00395/AM12/	RLA File :09/24/040/00321/AM12/	Lic.No/Date:0910049804 22.11.2011	Defer Date:11.07.2012

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.06.2012. Comments of D/o C&PC are awaited.

Case No.:24/5/87-ALC1/2012	Party Name:AMIANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
HQ File :01/87/050/00053/AM13/	RLA File :17/24/040/00062/AM12/	Lic.No/Date:1710004599 23.11.2011	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39173990	**63/0-** GRP Pipe DN 1200 PN 06 SN 5000 with coupling (5.7 M) - Total weight 185772 Kg +/- 2%	1026.000	Meter	14401789.63	295118.64 US Dollars
2	39173990	**63/0-** GRP Pipe DN 1200 PN 06 SN 5000 with coupling (2 M) - Total weight 19340 Kg +/- 2%	48.000	Number	1624524.67	33289.44 US Dollars
3	39174000	**63/0-** GRP Pipe Coupling DN 1200 PN 06 - Total weight 1130 Kg +/- 2%	18.000	Number	158577.55	3249.54 US Dollars
				Total	16,184,891.85	331,657.62

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	70191200	Roving (of any make, Grade, type or Specification)	40945.974	K.G	2205118.29	44458.03 US Dollars	Value & Qty
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	55.001	K.G	16832.26	339.36 US Dollars	Value & Qty
3	56081900	Polyrelease Film	118.057	K.G	11418.92	230.22 US Dollars	Value & Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	285.060	K.G	136865.75	2759.39 US Dollars	Value & Qty
5	56081900	Polyester Netting (153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	129.253	K.G	72699.72	1465.72 US Dollars	Value & Qty
		Resin				101743.83	

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6	39079120	Resin (EPS-1 or any other make, grade, type or specification)	58139.330	K.G	5046493.98	US Dollars	Value & Qty
7	25051012	Silica Sand	113134.398	K.G	448917.19	9050.75 US Dollars	Value & Qty
8	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	97.139	K.G	65526.06	1321.09 US Dollars	Value & Qty
9	29096000	Andonox, Butanox OR Trigonox (M-50, or any other Grade Make type or specification)	1217.293	K.G	171473.16	3457.12 US Dollars	Value & Qty
10	29025000	Styrene	2435.710	K.G	242830.69	4895.78 US Dollars	Value & Qty
				Total	8,418,176.02	169,721.29	

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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/72/2004-PC.II dated 15.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe DN 1200 PN 06 SN 5000 with coupling (5.7 Meter)	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.1958 kg 0.0002 kg 0.0006 kg 0.0014 kg 0.0006 kg 0.2809 kg 0.5524 kg 0.0005 kg 0.0058 kg 0.0118 kg
2. GRP Pipe DN 1200 PN 06 SN 5000 with coupling	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn	0.2144 kg 0.0002 kg

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(2.0 Meter)		3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.0005 kg 0.0014 kg 0.0006 kg 0.2878 kg 0.5261 kg 0.0005 kg 0.0061 kg 0.0123 kg
3. GRP Pipe Coupling DN 1200 PN 06	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.3806 kg 0.0002 kg 0.0005 kg 0.0012 kg 0.0005 kg 0.3480 kg 0.2922 kg 0.0007 kg 0.0087 kg 0.0174 kg

9	**Case No.:17/46/87-ALC1/2011**	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00380/AM12/	RLA File :09/24/040/00322/AM12/	Lic.No/Date:0910049904 24.11.2011	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.06.2012. Comments of D/o C&PC are awaited.			

	Case No.:7/41/87-ALC1/2011	Party Name:GEM POLYTECH	Meet No/Date:11/87-ALC1/2012	**Status: Deferred**

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10		INDUSTRIES PVT.LTD.	20.06.2012	
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.06.2012. Comments of D/o C&PC are awaited.			

11	**Case No.:5/41/87-ALC1/2011**	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Rejected**
	HQ File :01/87/050/00314/AM12/	RLA File :03/95/040/00684/AM12/	Lic.No/Date:0310669693 09.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*Export Item Name.*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39211900*	***63/0-*** *FOAM SHEET*	*150.000*	*M.T*	*45000000.00*	*900000.00 US Dollars*
				Total	*45,000,000.00*	*900,000.00*

Sl.No.	*ITCHS Code*	*Import Item Name.*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39010000*	*LDPE GRANULES*	*93.960*	*M.T*	*9396000.00*	*187920.00 US Dollars*	*Value & Qty*
2	*29270000*	*AZODI CARBON AMIDE*	*6.300*	*M.T*	*1260000.00*	*25200.00 US Dollars*	*Value & Qty*
				Total	*10,656,000.00*	*213,120.00*	

Decision: A D/L No. 46011/9/2012-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 21.03.2012, 03.05.2012 and 25.05.2012 (Final Reminder) giving 15 days time for submission of information. It was observed that firm failed to furnish information despite repeated reminders to them, hence Committee decided to **reject** the case. The Committee also decided to direct RLA not to issue further advance authorizations for the

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	above export product till further directions from this office.

12	**Case No.:9/41/87-ALC1/2011**	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00318/AM12/	RLA File :32/24/040/00044/AM12/	Lic.No/Date:3210051494 14.12.2011	Defer Date:11.07.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

13	**Case No.:10/41/87-ALC1/2011**	Party Name:SHOBIKAA IMPEX,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00319/AM12/	RLA File :32/24/040/00045/AM12/	Lic.No/Date:3210051496 14.12.2011	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2012. Comments of D/o C&PC are awaited.			

14	**Case No.:11/41/87-ALC1/2011**	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00320/AM12/	RLA File :32/24/040/00043/AM12/	Lic.No/Date:3210051490 14.12.2011	Defer Date:11.07.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

15	**Case No.:9/45/87-ALC1/2011**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00360/AM12/	RLA File :03/94/040/00848/AM12/	Lic.No/Date:0310673279 28.12.2011	Defer Date:11.07.2012

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	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.06.2012. Comments of D/o C&PC are awaited.

16	**Case No.:5/45/87-ALC1/2011**	Party Name:EPP COMPOSITES PVT. LTD.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00356/AM12/	RLA File :24/24/040/00015/AM12/	Lic.No/Date:2410035255 12.01.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/20/2012-PC.II dated 09.04.2012 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 03.05.2012 and 30.05.2012 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

17	**Case No.:25/5/87-ALC1/2012**	Party Name:MARPOL PVT. LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00054/AM13/	RLA File :17/24/040/00084/AM12/	Lic.No/Date:1710004776 13.01.2012	Defer Date:04.07.2012
	Decision: A copy of application has been forwarded to DIPP on 24.05.2012. Comments of DIPP are awaited.			

	Case No.:1/44/87-ALC1/2011	Party Name:CHIRAG PACK (INDIA) PVT. LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
	HQ File :01/87/050/00350/AM12/	RLA File :03/94/040/00921/AM12/	Lic.No/Date:0310677985 20.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
		63/0- LACQUER (PAINTS) COATED METALIZED / NON METALIZED CAPS OF P.P				

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1	39269080	/ A.B.S. IN VARIOUS SIZES & COLOURS NET CONTENTS : P.P / A.B.S : 22498.94 K.G	22612.000	K.G	11729534.00	223632.68 US Dollars
				Total	11,729,534.00	223,632.68

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	RELEVANT GRANULES OF P.P (ITC HS - 39021000) / A.B.S (ITC HS - 39033000) MOULDING GRANULES GRADE	23623.890	K.G	3144929.96	59059.72 US Dollars	Value & Qty
2	81019910	TUNGSTEN FILAMENT HEATING PROCESS INSTRUMENT	678.600	K.G	1806133.50	33918.00 US Dollars	Value & Qty
3	76052990	RELEVANT ALUMINIUM WIRE METALISED COATING	226.120	K.G	97531.21	1831.57 US Dollars	Value & Qty
4	32089090	RELEVANT DYESTUFF / COLOR PASTES COLOURING AGENT	170.720	K.G	165402.12	3105.56 US Dollars	Value & Qty
5	32089090	UV COATINGS (LACQUER / PAINTS)	11306.000	K.G	4723806.71	88709.99 US Dollars	Value & Qty
				Total	9,937,803.50	186,624.84	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/96/2011-PC.II dated 28.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Lacquer (Paints) Coated Metalized/Non-Metalized Caps of P.P/A.B.S in various sizes and colours	1 kg	1. Relevant Polypropylene / A.B.S. Granules	1.044 kg
		2. Tungsten Filament	0.03 kg
		3. Aluminium Wire	0.01 kg
		4. Dyestuff/Colour Pastes	0.0075 kg
		5. Lacquer/paintsrap	0.100 kg

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19	**Case No.:14/46/87-ALC1/2011**	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00377/AM12/	RLA File :32/24/040/00052/AM12/	Lic.No/Date:3210052342 20.01.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

20	**Case No.:2/45/87-ALC1/2011**	Party Name:RIO CARE (INDIA) PRIVATE LIMITED.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
	HQ File :01/87/050/00353/AM12/	RLA File :03/95/040/00878/AM12/	Lic.No/Date:0310678496 24.01.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39100020*	***62/0-*** *Dimethicone Dimethyl Polysiloxane*	*2000.000*	*K.G*	*944100.00*	*18000.00 US Dollars*
				Total	*944,100.00*	*18,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39100020*	*Silicone Fluid/Oil Viscosity 20 /100 / 350 / 1000 cSt*	*2030.000*	*K.G*	*378341.25*	*7105.00 US Dollars*	*Value & Qty*
				Total	*378,341.25*	*7,105.00*	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/96/2011-PC.II dated

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11.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Dimethicone Dimethyl Polysiloxane	1 kg	Silicone Fluid / Oil	1.015 kg

21	**Case No.:17/47/87-ALC1/2011**	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00398/AM12/	RLA File :03/95/040/00811/AM12/	Lic.No/Date:0310679230 30.01.2012	Defer Date:11.07.2012
	Decision: The firm informed that they have directly submitted their reply to D/o C&PC on 16.05.2012. Comments of D/o C&PC are awaited.			

22	**Case No.:22/51/87-ALC1/2011**	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00467/AM12/	RLA File :07/24/040/00437/AM12/	Lic.No/Date:0710085942 02.02.2012	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 30.05.2012. Comments of D/o C&PC are awaited.			

	Case No.:26/5/87-ALC1/2012	Party Name:AMIANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
	HQ File :01/87/050/00055/AM13/	RLA File :17/24/040/00096/AM12/	Lic.No/Date:1710004805 02.02.2012	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39173990*	***63/0-*** *GRP Pipe DN 600 PN 25 SN 10000 with coupling (11.8 M) - Total weight 38587 Kg +/- 2%* ***CONDITION: NET WEGHT CONTENT OF EACH INPUT IS TO BE ACCOUNTED FOR IN EXPORT SIDE. IMPORT ITEMS TO CONFORM WITH EXPORT ITEM. iMPORT ITEM QUANTITY SHALL BE REFLECTED IN S/BILLS DULY ENDORSED BY THE CUSTOMS.***	*790.600*	*Meter*	*5713205.94*	*108926.41 US Dollars*
2	*39173990*	***63/0-*** *GRP Pipe DN 600 PN 16 SN 10000 with coupling (11.8 M) - Total weight 13601 Kg +/- 2%*	*259.600*	*Meter*	*1803211.59*	*34379.63 US Dollars*
3	*39173990*	***63/0-*** *GRP Pipe DN 700 PN 06 SN 10000 with coupling (11.8 M) - Total weight 45423 Kg +/- 2%*	*590.000*	*Meter*	*4831571.79*	*92117.67 US Dollars*
4	*39173990*	***63/0-*** *GRP Pipe DN 900 PN 06 SN 10000 with coupling (11.8 M) - Total weight 67572 Kg +/- 2%*	*554.600*	*Meter*	*6488111.16*	*123700.88 US Dollars*
5	*39173990*	***63/0-*** *GRP Pipe DN 600 PN 25 SN 10000 with coupling (1.2 M) - Total weight 1364 Kg +/- 2%*	*15.000*	*Number*	*209845.63*	*4000.87 US Dollars*
6	*39173990*	***63/0-*** *GRP Pipe DN 700 PN 06 SN 10000 with coupling (1.4 M) - Total weight 1382 Kg +/- 2%*	*10.000*	*Number*	*162685.21*	*3101.72 US Dollars*
7	*39173990*	***63/0-*** *GRP Pipe DN 900 PN 06 SN 10000 with coupling (1.8 M) - Total weight 3861 Kg +/- 2%*	*15.000*	*Number*	*403422.85*	*7691.57 US Dollars*
8	*39174000*	***63/0-*** *GRP Pipe Coupling DN 600 PN 25 - Total weight 685 Kg +/- 2%*	*19.000*	*Number*	*114379.29*	*2180.73 US Dollars*

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9	39174000	**63/0-** GRP Pipe Coupling DN 700 PN 06 - Total weight 483 Kg +/- 2%	14.000	Number	77966.93	1486.50 US Dollars
10	39174000	**63/0-** GRP Pipe Coupling DN 900 PN 06 - Total weight 854 Kg +/- 2%	19.000	Number	136838.38	2608.93 US Dollars
				Total	19,941,238.77	380,194.91

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	70191200	Roving (of any make, Grade, type or Specification)	45088.336	K.G	2602682.69	48876.67 US Dollars	Qty
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type, Specification)	87.676	K.G	28805.07	540.94 US Dollars	Qty
3	56081900	Polyrelease Film	155.710	K.G	16167.78	303.62 US Dollars	Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	344.564	K.G	177609.00	3335.38 US Dollars	Qty
5	56081900	Polyester Netting (153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	155.901	K.G	94141.76	1767.92 US Dollars	Qty
6	39079120	Resin (EPS-1 or any other make, grade, type or specification)	50996.432	K.G	4752230.77	89243.77 US Dollars	Qty
7	25051012	Silica Sand	83130.913	K.G	354138.07	6650.48 US Dollars	Qty
8	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	373.671	K.G	270612.25	5081.92 US Dollars	Qty
9	29096000	Andonox, Butanox OR Trigonox (M-50, or any other Grade Make type or specification)	646.027	K.G	97699.38	1834.73 US Dollars	Qty

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10	*29025000*	*Styrene*	*1536.962*	*K.G*	*164505.23*	*3089.30 US Dollars*	*Qty*
				Total	*8,558,592.00*	*160,724.73*	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/72/2004-PC.II dated 15.06.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe DN 600 PN 25 SN 10000 with coupling	1 kg	1. Fibreglass Roving	0.4243 kg
		2. Polyester Filament Yarn	0.0006 kg
		3. Polyrelease Film	0.0012 kg
		4. Surface Mat	0.0026 kg
		5. Polyester Netting	0.0012 kg
		6. Unsaturated Polyester Resin	0.3318 kg
		7. Silica Sand	0.2725 kg
		8. Accelerator	0.0022 kg
		9. Andonox/Butanox/Trigonox	0.0043 kg
		10. Styrene	0.0093 kg
2. GRP Pipe DN 600 PN 16 SN 10000 with coupling	1 kg	1. Fibreglass Roving	0.2970 kg
		2. Polyester Filament Yarn	0.0006 kg
		3. Polyrelease Film	0.0011 kg
		4. Surface Mat	0.0025 kg
		5. Polyester Netting	0.0011 kg
		6. Unsaturated Polyester Resin	0.3160 kg
		7. Silica Sand	0.4170 kg
		8. Accelerator	0.0020 kg
		9. Andonox/Butanox/Trigonox	0.0040 kg
		10. Styrene	0.0087 kg

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	3. GRP Pipe DN 700 PN 06 SN 10000 with coupling	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.1970 kg 0.0005 kg 0.0009 kg 0.0019 kg 0.0009 kg 0.2885 kg 0.5463 kg 0.0020 kg 0.0036 kg 0.0084 kg
	4. GRP Pipe DN 900 PN 06 SN 10000 with coupling	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.1951 kg 0.0004 kg 0.0007 kg 0.0016 kg 0.0007 kg 0.2686 kg 0.5688 kg 0.0021 kg 0.0034 kg 0.0086 kg
	5. GRP Pipe DN 600 PN 25 SN 10000 with coupling	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox	0.4264 kg 0.0005 kg 0.0009 kg 0.0020 kg 0.0010 kg 0.3344 kg 0.2674 kg 0.0026 kg 0.0040 kg

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		10. Styrene	0.0108 kg
6. GRP Pipe DN 700 PN 06 SN 10000 with coupling	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.2349 kg 0.0005 kg 0.0008 kg 0.0018 kg 0.0008 kg 0.3007 kg 0.4950 kg 0.0023 kg 0.0036 kg 0.0096 kg
7. GRP Pipe DN 900 PN 06 SN 10000 with coupling	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.2217 kg 0.0004 kg 0.0007 kg 0.0015 kg 0.0007 kg 0.2798 kg 0.5301 kg 0.0023 kg 0.0034 kg 0.0094 kg
8. GRP Pipe coupling DN 600 PN 25	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator	0.4296 kg 0.0002 kg 0.0005 kg 0.0010 kg 0.0005 kg 0.3394 kg 0.2582 kg 0.0034 kg

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		9. Andonox/Butanox/Trigonox 10. Styrene	0.0034 kg 0.0138 kg
9. GRP Pipe coupling DN 700 PN 06	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.3700 kg 0.0003 kg 0.0006 kg 0.0012 kg 0.0006 kg 0.3440 kg 0.3125 kg 0.0034 kg 0.0034 kg 0.0140 kg
10. GRP Pipe coupling DN 900 PN 06	1 kg	1. Fibreglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox/Butanox/Trigonox 10. Styrene	0.3746 kg 0.0002 kg 0.0006 kg 0.0013 kg 0.0006 kg 0.3446 kg 0.3070 kg 0.0035 kg 0.0035 kg 0.0140 kg

Case No.:8/47/87-ALC1/2011	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Withdrawn**

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24	HQ File :01/87/050/00389/AM12/	RLA File :04/24/040/00286/AM12/	Lic.No/Date:0410133412 03.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39230000	**63/0-** PS PLASTIC SHEET.	77600.000	K.G	9768288.00	186240.00 US Dollars
				Total	9,768,288.00	186,240.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39031990	HIPS (High Impact Polystyrene).	80000.000	K.G	7753200.00	145600.00 US Dollars	Value & Qty
				Total	7,753,200.00	145,600.00	

Decision: The firm vide e-mail dated 06.06.2012 had informed that they had surrendered the subject advance authorization to Zonal Jt. DGFT, Chennai. Hence, the Committee decided to **withdraw** the case.

25	**Case No.:24/49/87-ALC1/2011**	Party Name:EUREKA CONVEYOR BELTINGS PVT. LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00433/AM12/	RLA File :13/24/040/00034/AM12/	Lic.No/Date:1310038668 03.02.2012	Defer Date:04.07.2012

Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 18.06.2012. Comments of DIPP are awaited.

26	**Case No.:5/48/87-ALC1/2011**	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00404/AM12/	RLA File :07/24/040/00438/AM12/	Lic.No/Date:0710086023 06.02.2012	Defer Date:04.07.2012

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	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 23.05.2012. Comments of DIPP are awaited.

27	**Case No.:4/47/87-ALC1/2011**	Party Name:NILKAMAL LTD	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00385/AM12/	RLA File :03/95/040/00801/AM12/	Lic.No/Date:0310681301 10.02.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/51/2009-PC.II dated 19.04.2012 was issued by D/o C&PC to firm. The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 10.05.2012. D/o C&PC after examining the reply of firm, observed that the reply received from firm is not proper. Accordingly, it was decided to again ask firm to submit the information as asked for by D/o C&PC vide their D/L No. 46011/51/2009-PC.II dated 19.04.2012.			

28	**Case No.:5/51/87-ALC1/2011**	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00450/AM12/	RLA File :03/94/040/00949/AM12/	Lic.No/Date:0310681659 13.02.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/49/2012-PC.II dated 23.04.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 17.05.2012 giving 15 days time for submission of information. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

29	**Case No.:7/1/87-ALC1/2012**	Party Name:SUPER FLOORINGS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00475/AM12/	RLA File :05/24/040/00405/AM12/	Lic.No/Date:0510317557 13.02.2012	Defer Date:04.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 19.06.2012. Comments of DIPP are awaited.			

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30	**Case No.:15/47/87-ALC1/2011**	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00396/AM12/	RLA File :31/83/040/00225/AM12/	Lic.No/Date:3110052951 14.02.2012	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.06.2012. Comments of D/o C&PC are awaited.			

31	**Case No.:1/1/87-ALC1/2012**	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00469/AM12/	RLA File :34/24/040/00028/AM12/	Lic.No/Date:3410033298 22.02.2012	Defer Date:11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 04.04.2012. Comments of D/o C&PC are awaited.			

32	**Case No.:1/51/87-ALC1/2011**	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00446/AM12/	RLA File :03/95/040/00998/AM12/	Lic.No/Date:0310685108 06.03.2012	Defer Date:04.07.2012
	Decision: A D/L No. 46011/30/2012-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.04.2012, 03.05.2012 and 04.06.2012 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm.			

	Case No.:21/51/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
	HQ File :01/87/050/00466/AM12/	RLA File :03/95/040/00957/AM12/	Lic.No/Date:0310685693 12.03.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	63/0- BUTYL ACRYLATE AND METHYL METHACRYLATE COPOLYMER EMULSIONS SOLIDS 50% +/- 2% (PACKED IN 4000 HM HDPE DRUMS)	960000.000	K.G	64095360.00	1276800.00 US Dollars
				Total	64,095,360.00	1,276,800.00

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161210	BUTYL ACRYLATE	211200.000	K.G	19614144.00	390720.00 US Dollars	Value & Qty
2	29161400	METHYL METHACRYLATE	249600.000	K.G	25059840.00	499200.00 US Dollars	Value & Qty
3	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	35700.000	K.G	2508996.00	49980.00 US Dollars	Value & Qty
				Total	47,182,980.00	939,900.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 28.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate and Methacrylic Acid Copolymer Emulsion (Solid contents 50%+-2%)	1 kg	1. Butyl Acrylate	0.2193 kg
		2. Methyl Methacrylate	0.2600 kg

Case No.:1/3/87-ALC1/2012	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**

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34	HQ File :01/87/050/00004/AM13/	RLA File :04/24/040/00335/AM12/	Lic.No/Date:0410134731 14.03.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/59/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

35	**Case No.:3/3/87-ALC1/2012**	Party Name:POLY FLUORO LTD	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00006/AM13/	RLA File :07/24/040/00513/AM12/	Lic.No/Date:0710087070 19.03.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/163/2004-PC.II dated 06.06.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

36	**Case No.:10/4/87-ALC1/2012**	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00018/AM13/	RLA File :11/24/040/00008/AM11/	Lic.No/Date:1110026939 19.03.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/71/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

37	**Case No.:11/4/87-ALC1/2012**	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00019/AM13/	RLA File :11/24/040/00076/AM11/	Lic.No/Date:1110026940 19.03.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/71/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

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38	**Case No.:12/4/87-ALC1/2012**	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00020/AM13/	RLA File :11/24/040/00008/AM12/	Lic.No/Date:1110026941 19.03.2012	Defer Date:04.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.04.2012. Comments of D/o C&PC are awaited.			

39	**Case No.:13/4/87-ALC1/2012**	Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00021/AM13/	RLA File :11/24/040/00015/AM12/	Lic.No/Date:1110026942 19.03.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/71/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

40	**Case No.:14/4/87-ALC1/2012**	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00022/AM13/	RLA File :32/24/040/00068/AM12/	Lic.No/Date:3210053823 29.03.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 28.05.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

41	**Case No.:1/2/87-ALC1/2012**	Party Name:VIPRAJ THERMOSETS PVT LTD	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00001/AM13/	RLA File :31/83/040/00249/AM12/	Lic.No/Date:3110053615 02.04.2012	Defer Date:04.07.2012
	Decision: A copy of application has been forwarded to DIPP on 24.05.2012. Comments of DIPP are awaited.			

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42	**Case No.:10/5/87-ALC1/2012**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00039/AM13/	RLA File :03/94/040/01073/AM12/	Lic.No/Date:0310689251 02.04.2012	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.06.2012. Comments of D/o C&PC are awaited.			

43	**Case No.:6/8/87-ALC1/2012**	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00067/AM13/	RLA File :04/24/040/00272/AM12/	Lic.No/Date:0410135325 04.04.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/03/2011-PC.II dated 06.06.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

44	**Case No.:8/5/87-ALC1/2012**	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00037/AM13/	RLA File :10/24/040/00001/AM13/	Lic.No/Date:1010049119 10.04.2012	Defer Date:04.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 15.06.2012. Comments of DIPP are awaited.			

	Case No.:7/5/87-ALC1/2012	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
	HQ File :01/87/050/00036/AM13/	RLA File :02/24/040/00247/AM12/	Lic.No/Date:0210176470 12.04.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081090	62/0- POLYAMIDE(N/CHIPS)SOFTENING POINT110+/- 2 DEGREE C FOR FLEXO/GRAVURE INKS	30000.000	K.G	4223700.00	85500.00 US Dollars
				Total	4,223,700.00	85,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38249090	DIMER ACID-PRIPOL-1017/AA-97/UNIDYME-18/FUN DIM-18	20400.000	K.G	2217072.00	44880.00 US Dollars	Qty
2	38249090	DIMER ACID -PRIPOL 1252/AA 99-DIMER ACID/DIMER ACID	10200.000	K.G	957372.00	19380.00 US Dollars	Qty
3	29212100	ETHYLENE DIAMINE	3300.000	K.G	489060.00	9900.00 US Dollars	Qty
				Total	3,663,504.00	74,160.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 9/87-ALC1/2011 dated 01.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide (N/Chips) Softening Point 110 +/- 2 degree C for Flexo/Gravure Inks	1 kg	1. Dimer Acid (Pripol 1017/AA-97/ Unidyme–18 / Pripol 1045/FUN-dim 18)	0.680 kg
		2. Dimer Acid (Pripol 1252/Unidyme M06/AA99)	0.340 kg
		3. Ethylene Diamine	0.110 kg

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46	**Case No.:6/11/87-ALC1/2012**	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00095/AM13/	RLA File :03/95/040/01121/AM12/	Lic.No/Date:0310691929 24.04.2012	Defer Date: 11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 07.06.2012. Comments of D/o C&PC are awaited.			

47	**Case No.:1/8/87-ALC1/2012**	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00062/AM13/	RLA File :03/94/040/00009/AM13/	Lic.No/Date:0310692024 25.04.2012	Defer Date:11.07.2012
	Decision: A D/L No. 46011/93/2011-PC.II dated 01.06.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information.			

48	**Case No.:7/8/87-ALC1/2012**	Party Name:SUPER FLOORINGS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00068/AM13/	RLA File :05/24/040/00030/AM13/	Lic.No/Date:0510323112 25.04.2012	Defer Date:04.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 20.06.2012. Comments of DIPP are awaited.			

49	**Case No.:2/6/87-ALC1/2012**	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00060/AM13/	RLA File :31/83/040/00009/AM13/	Lic.No/Date:3110053922 26.04.2012	Defer Date:11.07.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 05.06.2012. Comments of D/o C&PC are awaited.			

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50	**Case No.:5/8/87-ALC1/2012**	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00066/AM13/	RLA File :04/24/040/00360/AM12/	Lic.No/Date:0410135889 26.04.2012	Defer Date:11.07.2012
	Decision: A D.O. letter was written to Dy. Secy. (PC) Department of Chemical and Petrochemical (D/o C&PC) for a field visit of the firm's factory comprising a team of Shri A.K. Aggarwal, Addl. Industrial Advisor and Shri Krishan Kumar, Dy. Director General to consider all the pending cases of this firm for fixation / revision of adhoc norms. D/o C&PC vide Office Memorandum No. 46011/61/2009-PC.II dated 07.06.2012 has given their concurrence to the suggestion of Norms Committee that the team may visit the firm's Plant at Sriperumbudur, Tamilnadu. Accordingly, the Committee decided that a tour programme of the team may be put up for field visit of the firm Plant at Sriperumbudur, Tamilnadu.			

51	**Case No.:3/8/87-ALC1/2012**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00064/AM13/	RLA File :03/94/040/00037/AM13/	Lic.No/Date:0310692415 27.04.2012	Defer Date:11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 17.05.2012. Comments of D/o C&PC are awaited.			

	Case No.:2/11/87-ALC1/2012	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
	HQ File :01/87/050/00091/AM13/	RLA File :03/94/040/00074/AM13/	Lic.No/Date:0310693039 01.05.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269010	**63/0-** PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (PVC 5000, 4 PLY 1.5 MM X 1.5 MM THK)	3000.000	Sq. meter	6708000.00	129000.00 US Dollars
				Total	6,708,000.00	129,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	54022090	POLYESTER FILAMENT YARN (1000/1500 DENIER)	9549.000	K.G	1193625.00	22954.00 US Dollars	Value & Qty
2	39042221	PVC RESIN	10872.000	K.G	936079.00	18002.00 US Dollars	Value & Qty
3	29190920	PVC PLASTICIZER (PHOSPHATE PLASTICIZER, DOP, TCP, TAP, DOA, DIOP, TCEP, REOFOS - 50/95, ROSCAN, SANTICIZER)	7167.000	K.G	1588566.00	30549.00 US Dollars	Value & Qty
				Total	3,718,270.00	71,505.00	

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Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/115/2005-PC.II dated 16.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting (Type 5000 4 PLY, 1.5 x 1.5 MM THK)	1 Sq. Mtr.	1. Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Raw material recommended for one kg of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate / Plasticizer / DOP/ TCP / TAP/ DOA /	 0.421 kg 0.278 kg

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		DIOP / TCEP / REDFOS – 50 – 95 – 508 / Roscan / Santicizer)	

Case No.:7/11/87-ALC1/2012	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
HQ File :01/87/050/00096/AM13/	RLA File :03/94/040/00073/AM13/	Lic.No/Date:0310693051 01.05.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39269010*	***63/0-*** *PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (PVC 6000, 4 PLY 1.5 MM X 1.5 MM THK)*	*12000.000*	*Sq. meter*	*27456000.00*	*528000.00 US Dollars*
				Total	*27,456,000.00*	*528,000.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*54022090*	*POLYESTER FILAMENT YARN (1000/1500 DENIER)*	*47160.000*	*K.G*	*5895000.00*	*113365.00 US Dollars*	*Value & Qty*
2	*39042221*	*PVC RESIN*	*43980.000*	*K.G*	*3786678.00*	*72821.00 US Dollars*	*Value & Qty*
3	*29190920*	*PVC PLASTICIZER (PHOSPHATE PLASTICIZER, DOP, TCP, TAP, DOA, TCEP*	*29016.000*	*K.G*	*6431396.00*	*123681.00 US*	*Value & Qty*

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53		29190920	PLASTICIZER, DOP, TCP, TAP, DOA, TCEP, REOFOS - 50/95, ROSCAN, SANTICIZER)	29010.000	KG	0491590.00	Dollars	Value & Qty
					Total	16,113,074.00	309,867.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/115/2005-PC.II dated 16.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (Type 6000 - 4 Ply)	1 Sq. Mtr.	1. Relevant Polyester Filament Yarn (1000/1500 Denier)	1.05 kg/kg content in the export product
		2. Raw material recommended for one kg of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate Plasticizer / DOP/ TCP / TAP/ DOA / TCEP / Reofoso – 50/95/Roscan/Santicizer)	 0.4633 kg 0.3104 kg

54	**Case No.:5/11/87-ALC1/2012**	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00094/AM13/	RLA File :03/94/040/00944/AM12/	Lic.No/Date:0310693382 03.05.2012	Defer Date:11.07.2012

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	Decision: A copy of application has been forwarded to D/o C&PC on 07.06.2012. Comments of D/o C&PC are awaited.

55	**Case No.:3/11/87-ALC1/2012**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00092/AM13/	RLA File :03/94/040/00084/AM13/	Lic.No/Date:0310694221 11.05.2012	Defer Date: 11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 07.06.2012. Comments of D/o C&PC are awaited.			

56	**Case No.:4/11/87-ALC1/2012**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Deferred**
	HQ File :01/87/050/00093/AM13/	RLA File :03/94/040/00098/AM13/	Lic.No/Date:0310694528 14.05.2012	Defer Date: 11.07.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 07.06.2012. Comments of D/o C&PC are awaited.			

	Case No.:1/11/87-ALC1/2012	Party Name:DSM INDIA PVT. LTD	Meet No/Date:11/87-ALC1/2012 20.06.2012	**Status: Approved**
	HQ File :01/87/050/00090/AM13/	RLA File :31/83/040/00029/AM13/	Lic.No/Date:3110054522 30.05.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39081010*	***63/0-*** *NYLON 6 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER/GRANULES GRADE K222 KGV4 COLOUR BLACK AKULON K222 KGV4 BLACK*	*48000.000*	*K.G*	*9120000.00*	*174545.45 US Dollars*
				Total	*9,120,000.00*	*174,545.45*

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES	32155.780	K.G	5037041.53	94859.54 US Dollars	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	9888.000	K.G	588059.14	11074.56 US Dollars	Value & Qty
3	32064990	MASTERBATCH	494.400	K.G	163291.42	3075.17 US Dollars	Value & Qty
4	39092090	MELAMINE CYANURATE	5932.800	K.G	617462.09	11628.29 US Dollars	Value & Qty
5	29159090	CALCIUM STEARATE	969.020	K.G	2572.76	48.45 US Dollars	Value & Qty
				Total	6,408,426.94	120,686.01	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 4/87-ALC1/2012 dated 27.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced Flame Retardant Nylon 6 Compound (AKULON K 222 KGV4)	1 kg	1. Nylon 6 chips/Granules	0.6699 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Colourant /Masterbatch	0.0103 kg
		4. Melamine Cynurate (Flame Retardant)	0.1236 kg
		5. Calcium Stearate (Mould Releasing Agent)	0.0202 kg
NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.			

Meeting ended with thanks to Chair and all participants.

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